

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 14

Customs Appeal No. 195 of 2012-SM

[Arising Out Of OIA-72/COMMR-A-/JMN/2012 Dated- 24/07/2012 Passed By Commissioner of
CUSTOMS-JAMNAGAR(PREV)]

Atlantic Shipping Pvt Limited

.....Appellant

Plot No. 12, Panchvati Colony,
G E Road, Sikka, Jamnagar-Gujarat

VERSUS

C.C.-Jamnagar(prev)

.....Respondent

SHARDA HOUSE...BEDI BANDAR ROAD,
OPP. PANCHAVATI, JAMNAGAR
GUJARAT

APPEARANCE:

None appeared for the Appellant
Shri. Sanjay Kumar, Superintendent (AR) for the Appellant

CORAM: HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)

DATE OF HEARING: 13.11.2024
DATE OF DECISION:13.11.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 194 of 2012.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi